

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2576
ANSWERED ON:09.12.2011
SUPPLEMENTARY NUTRITION PROGRAMME
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the quantum of foodgrains and funds sanctioned and allocated under Supplementary Nutrition Programme (SNP) during the last three years and the current year, State-wise and year-wise;
- (b) whether the requisite quantum of foodgrains and funds have not been released to the State Governments;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken / being taken by the Union Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): The Integrated Child Development Services (ICDS) Scheme provides for Supplementary Nutrition Programme as one of the six services and is implemented by States / UTs in the cost sharing ratio of 50:50 (90 : 10 for NER). Funds are released in the form of grants-in-aid to States / UTs normally in four or more instalments in a financial year based on financial norms and pace of expenditure. Any shortfall or excess expenditure is adjusted during the next financial year. A Statement indicating release of funds State-wise and year-wise during the last three years and the current year under Supplementary Nutrition Programme is at Annexe - I.

Additionally foodgrains are allocated to desirous States / UTs under Wheat Based Nutrition Programme (WBNP) to facilitate implementation of Supplementary Nutrition Programme. The allocation of foodgrains to the States / UTs under WBNP are being made every year based on (i) the projected requirements furnished by the State Governments / UT Administrations (ii) the availability of foodgrains in sufficient quantity as per overall demand (iii) furnishing of Utilisation Certificate and (iv) lifting of foodgrains by the States / UTs out of the allocated quantity of foodgrains. Any shortfall or revalidation is taken up with the Ministry of Consumer Affairs, Food & Public Distribution.

The foodgrains allocated under WBNP are lifted by States / UTs from Food Corporation of India at BPL rates. The cost of foodgrains under this programme is met by the States / UTs from the grants-in-aid released to them under Supplementary Nutrition Programme. A Statement indicating quantum of foodgrains allocated to the States / UTs under WBNP during the last three years and the current year is at Annexe - II.